

ಕರ್ನಾಟಕ ಸರ್ಕಾರ

ಸಂಖ್ಯೆ: ಲಾ/ಎಲ್‌ಸಿಇ/48/2019

ಕರ್ನಾಟಕ ಸರ್ಕಾರದ ಸಚಿವಾಲಯ,
ವಿಧಾನ ಸೌಧ,
ಬೆಂಗಳೂರು, ದಿನಾಂಕ: 09.10.2019.

ಅಧಿಸೂಚನೆ

ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: ಲಾ 35 ಎಲ್‌ಸಿಇ 2018, ದಿನಾಂಕ: 31.07.2018ರ ಅಧಿಸೂಚನೆಯಲ್ಲಿ ಬೆಂಗಳೂರು ನಗರದಲ್ಲಿ 2 ಮತ್ತು ಬಳ್ಳಾರಿಯಲ್ಲಿ 1 ಕಮರ್ಷಿಯಲ್ ನ್ಯಾಯಾಲಯಗಳಿಗೆ ನಿಗದಿಗೊಳಿಸಲಾಗಿರುವ ಕಾರ್ಯವ್ಯಾಪ್ತಿಯನ್ನು ರದ್ದುಗೊಳಿಸಿದೆ. ಮಧ್ಯಸ್ಥಿಕೆ ಪ್ರಕರಣಗಳನ್ನು (Arbitration Cases) ನಿರ್ವಹಿಸುತ್ತಿರುವ ಈ ಕೆಳಕಂಡ ಜಿಲ್ಲಾ ನ್ಯಾಯಾಧೀಶರುಗಳನ್ನು ಆಯಾ ಜಿಲ್ಲೆಗಳ ವಾಣಿಜ್ಯ ನ್ಯಾಯಾಲಯಗಳ ಅಧ್ಯಕ್ಷಾಧಿಕಾರಿಗಳೆಂದು ನಿಗದಿಗೊಳಿಸಿ ಆದೇಶಿಸಿದೆ.

Sl. No.	District	Court Names
1	BAGALKOT	Prl. District and Sessions Judge, Bagalkot
2	BELAGAVI	Prl. District and Sessions Judge, Belagavi
3	BELLARI	Prl. District and Sessions Judge, Ballari
4	BENGALURU RURAL	I Addl. District and Sessions Judge, Bengaluru Rural
5	BENGALURU-CITY COURTS	LII Addl. City Civil Court, Bengaluru City
6	BIDAR	Prl. District and Sessions Judge, Bidar
7	CHAMRAJANAGAR	Prl. District and Sessions Judge, Chamrajanagar
8	CHIKKABALLAPUR	Prl. District and Sessions Judge, Chikkaballapura
9	CHIKKAMAGALURU	Prl. District and Sessions Judge, Chikkamagaluru
10	CHITRADURGA	Prl. District and Sessions Judge, Chitradurga
11	DAKSHINA KANNADA	I Addl. District and Sessions Judge, DK Mangaluru IV Addl. District and Sessions Judge, DK Mangaluru
12	DAVANGERE	Prl. District and Sessions Judge, Davanagere
13	DHARWAD	Prl. District and Sessions Judge, Dharwad
14	GADAG	I Addl. District and Sessions Judge, Gadag
15	HASSAN	Prl. District and Sessions Judge, Hassan
16	HAVERI	Prl. District and Sessions Judge, Haveri
17	KALABURAGI	Prl. District and Sessions Judge, Kalaburagi
18	KODAGU	I Addl. District and Sessions Judge, Kodagu – Madikeri
19	KOLAR	Prl. District and Sessions Judge, Kolar
20	KOPPAL	Prl. District and Sessions Judge, Koppal
21	MANDYA	Prl. District and Sessions Judge, Mandya
22	MYSURU	Prl. District and Sessions Judge, Mysuru II Addl. District and Sessions Judge, Mysuru
23	RAICHUR	Prl. District and Sessions Judge, Raichur
24	RAMANAGARA	Prl. District and Sessions Judge, Ramanagara
25	SHIVAMOGGA	Prl. District and Sessions Judge, Shivamogga II Addl. District and Sessions Judge, Shivamogga III Addl. District and Sessions Judge, Shivamogga V Addl. District and Sessions Judge, Shivamogga

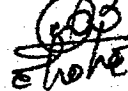
Sl. No.	District	Court Names
26	TUMAKURU	I Addl. District and Sessions Judge, Tumakuru
		II Addl. District and Sessions Judge, Tumakuru
27	UDUPI	VI Addl. District and Sessions Judge, Tumakuru
28	UTTARA KANNADA	Prl. District and Sessions Judge, Udupi
29	VIJAYAPURA	Prl. District and Sessions Judge, UK Karwar
		I Addl. District and Sessions Judge, Vijayapura
		II Addl. District and Sessions Judge, Vijayapura
		III Addl. District and Sessions Judge, Vijayapura
30	YADGIR	IV Addl. District and Sessions Judge, Vijayapura
		Prl. District and Sessions Judge, Yadgir

ಕರ್ನಾಟಕ ರಾಜ್ಯಪಾಲರ ಆದೇಶಾನುಸಾರ
ಮತ್ತು ಅವರ ಹೆಸರಿನಲ್ಲಿ.


9/10

(ಜಿ. ಹರೀಶ್ ಕುಮಾರ್)

ಸರ್ಕಾರದ ಅಧೀನ ಕಾರ್ಯದರ್ಶಿ (ಆಡಳಿತ-1),


ಕಾನೂನು ಇಲಾಖೆ.

ಇವರಿಗೆ:

ಸಂಕಲನಕಾರರು, ಕರ್ನಾಟಕ ರಾಜ್ಯಪತ್ರ, ಬೆಂಗಳೂರು - ಇದನ್ನು ಕರ್ನಾಟಕ ರಾಜ್ಯಪತ್ರದ ವಿಶೇಷ ಸಂಚಿಕೆಯಲ್ಲಿ ಪ್ರಕಟಿಸಲು ಹಾಗೂ ಅದರ 50 ಪ್ರತಿಗಳನ್ನು ಕಾನೂನು ಇಲಾಖೆ (ಆಡಳಿತ-1) ವಿಭಾಗ, ಕರ್ನಾಟಕ ಸರ್ಕಾರ ಸಚಿವಾಲಯ, ಕೊಠಡಿ ಸಂಖ್ಯೆ 013-ಡಿ, ನೆಲ ಮಹಡಿ, ವಿಧಾನ ಸೌಧ, ಬೆಂಗಳೂರು-560001 ಇಲ್ಲಿಗೆ ಒದಗಿಸಲು ಕೋರಿದೆ (ಮುಖಪತ್ರದೊಂದಿಗೆ).

ಪ್ರತಿ ಇವರಿಗೆ:

1. ಪ್ರಧಾನ ಮಹಾಲೇಖಪಾಲರು (ಎ. ಮತ್ತು ಇ.) / (ಲೆಕ್ಕಪರಿಶೋಧನೆ-1) / (ಲೆಕ್ಕಪರಿಶೋಧನೆ-2), ಕರ್ನಾಟಕ, ಬೆಂಗಳೂರು-1
2. ರಿಜಿಸ್ಟ್ರಾರ್ ಜನರಲ್ ರವರು, ಕರ್ನಾಟಕ ಉಚ್ಚ ನ್ಯಾಯಾಲಯ, ಬೆಂಗಳೂರು-1
3. ಪ್ರಧಾನ ಜಿಲ್ಲಾ ಮತ್ತು ಸತ್ರ ನ್ಯಾಯಾಧೀಶರುಗಳು, ಎಲ್ಲಾ ಜಿಲ್ಲೆಗಳು
4. ನಿರ್ದೇಶಕರು, ಅಭಿಯೋಗ ಮತ್ತು ಸರ್ಕಾರಿ ವ್ಯಾಜ್ಯಗಳ ಇಲಾಖೆ, ಕಾವೇರಿ ಭವನ, ಬೆಂಗಳೂರು
5. ಮಾನ್ಯ ಕಾನೂನು ಸಚಿವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿಯವರು, ವಿಧಾನ ಸೌಧ, ಬೆಂಗಳೂರು-1
6. ಸರ್ಕಾರದ ಪ್ರಧಾನ ಕಾರ್ಯದರ್ಶಿಯವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿಯವರು, ಕಾನೂನು ಇಲಾಖೆ, ವಿಧಾನ ಸೌಧ, ಬೆಂಗಳೂರು-1
7. ಸರ್ಕಾರದ ಉಪ ಕಾರ್ಯದರ್ಶಿ (ಆಡಳಿತ-1) ರವರ ಆಪ್ತ ಸಹಾಯಕರು, ಕಾನೂನು ಇಲಾಖೆ, ವಿಧಾನ ಸೌಧ, ಬೆಂಗಳೂರು-1
8. ಶಾಖಾ ರಕ್ಷಾ ಕಡತ / ಹೆಚ್ಚುವರಿ ಪ್ರತಿಗಳು.